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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

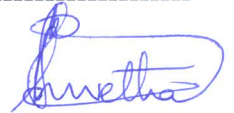
APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

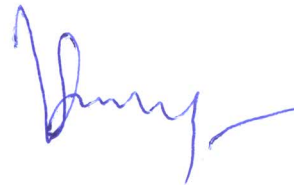
① K Bhaskar
Swetha Vasudevan
Keerthi K

Counsel for
Petitioner



② H. Karthik Seshadri
G. Sudhakaran

Counsel for
Respondent

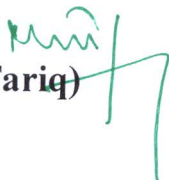


ORDER

Ms Swetha Vasudevan, counsel for petitioner present. Shri G Sudhakaran, counsel for respondents present. Counsel for the respondents is directed to file a detailed affidavit submitting the latest status of the 1st respondent company including its management with statement of accounts as prayed by the other side, by serving a copy of the same to the other side. Time extended at request.

Put up on 06.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

